

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.126/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

| | | | |
|---------------------|--|--|---------------------|
| Name of the Company | | Tractors India Pvt.Ltd. -Versus- P.K.Ores Pvt.Ltd. | |
| Under Section | | 9 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. MR. RISHAV BANERJEE, Adv
2. MR. SHOUNAK MITRA, Adv
3. MR. ZULFIQAR ALI ALQUADERI, Adv

} Petitioner

Zulfiqar Ali
Al-Quaderi
07/08/17

07.08.2017 – C.P. No. 126 / KB / 2017 Tractors India Ltd. –Versus- P.K. Ores Pvt. Ltd.

ORDER

Ld. Lawyers on behalf of the Petitioner is present and respondent is absent.

The petitioner is asked to intimate the respondent.

Fixed on 09.08. 2017.

(MANORAMA KUMARI)
MEMBER (J)